


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 24.11.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 1146/2004	21. O.S. 1210/2013
2. O.S. 760/2006	22. O.S. 424/2016
3. O.S. 2278/2007	23. O.S. 734/2017
4. O.S. 510/2009	24. O.S. 508/2018
5. O.S. 1370/2011 C/W 232/2012	HEARING
EVIDENCE	25. O.S. 570/2006
6. O.S. 842/2008	26. O.S. 1572/2006
7. O.S. 844/2008	27. O.S. 1968/2006
8. O.S. 552/2012	28. O.S. 76/2008
9. O.S. 218/2013	29. O.S. 282/2009
10. O.S. 1267/2015	30. O.S. 994/2010
11. O.S. 248/2017	31. O.S. 1424/2011
12. O.S. 762/2018	32. O.S. 622/2014
13. O.S. 376/2009	33. O.S. 822/2015
14. O.S. 1126/2012	34. O.S. 960/2016
15. O.S. 1170/2012	35. O.S. 1266/2016
16. O.S. 1294/2012	36. O.S. 834/2017
17. O.S. 46/2013	37. O.S. 266/2018
18. O.S. 190/2013	38. O.S. 1504/2018
19. O.S. 378/2013	39. O.S. 410/2019
20. O.S. 316/2017	40. O.S. 874/2019

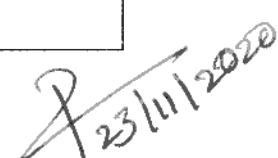

I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 24.11.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S. 422/2010	16) O.S. 1046/2013
2) O.S. 770/2012	17) O.S. 48/2017
3) O.S. 1018/2014	18) MISC. 15/2009
4) O.S. 1102/2015	19) O.S. 778/2012
5) O.S. 732/2016	20) O.S. 1418/2019
EVIDENCE	21) O.S. 778/2020
6) O.S. 1048/2007	22) O.S. 820/2020
7) O.S. 472/2009	23) O.S. 834/2020
8) O.S. 740/2008	ORDERS
9) O.S. 914/2009	24) O.S. 744/2018
10) O.S. 960/2009	25) O.S. 1058/2020
11) O.S. 1726/2013	26) O.S. 1062/2020
12) O.S. 880/2014	JUDGMENTS
13) O.S. 966/2014	27) O.S. 1282/2011
14) O.S. 1154/2014	28) O.S. 1782/2013
15) O.S. 1356/2014	29) O.S. 348/2017
	30) O.S. 672/2018


IInd Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru
Cause List of 24.11.2020

1st Session 11.00 am

Hearing

1. O.S.391/2011
- 2.O.S.1231/2011
3. O.S.867/2020
4. O.S.1419/2012
5. O.S.1731/2013

6. O.S. 1643/2019

Arguments

7. O.S.1125/2005 to 1129/2005

8. O.S. 673/2009

- 9.O.S. 135/2011

- 10 O.S. 103/2013

11. O.S. 261/2014

12. O.S. 273/2014

Evidence

13. O.S.563/2013

- 14.O.S.1247/2017

15. O.S.1431/2019

16. O.S.518/2004

- 17.O.S.953/2009

18. O.S. 1085/2015

19. O.S. 311/2015

20. O.S. 881/2016

01. O.S. 1053/2020 – Orders
02. O.S. 1065/2020 – Orders
03. O.S. 703/2018 – ~~Call on~~
04. O.S. 1503/2019 – Summons.
05. O.S. 983/2019 – Hg.

2nd session 2.45 PM

Hearing

1. O.S.1031/2014
2. O.S. 1041/2014
3. O.S. 561/2015
4. O.S.271/2016
5. O.S. 1231/2016

6. O.S. 327/2014

Arguments

7. O.S.599/2016

8. O.S.807/2016

- 9.O.S. 1049/2016

- 10 O.S.667/2017

11. O.S. 529/2017 (App. of party)

12. O.S. 1123/2018 (App. of party)

Evidence

11. O.S.1099/2016

12. O.S. 1153/2016

13. O.S. 1355/2016

14. O.S. 1263/2017

- 15.O.S. 303/2019

18. O.S. 377/2019

19. O.S. 1425/2019

20. O.S. 1459/2019

Sum
23/11/2020
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru